

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 29**

**IA 118/2022 In CP 26/MB/2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.02.2024**

NAME OF THE PARTIES:    **PARASHRAM    V.    KSHATRIYA    V/s**  
**MADHUSHREE PAPER MILLS PVT. LTD**

Section 241-242 of the Companies Act, 2013

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**ORDER**

1. Mr. Shyam Kapadia, Advocate a/w Mr. Jayanth B J i/b Keystone Partners appeared for the Petitioner.
2. Mr. Pawn Rajpal, Advocate a/w Mr. Siddhant i/b Divekar & Co. appeared for the Respondent.
3. Learned Counsel for the Respondent informs that certain documents are still to be located and seeks some time and thereafter he need to file written submissions.
4. Counsel for the Petitioner seeks liberty to place on record written submissions.
5. Both parties are directed to complete the pleadings by next date of hearing and place the will of deceased father before this Bench.

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6. No further adjournment shall be granted.
7. Ad-interim order shall continue till next date of hearing.
8. List this matter on **05.03.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna